

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

236. CP/2970(MB)2019

IN THE MATTER OF

GOSU INVESTMENTS AND FINANCE PRIVATE LIMITED AND ORS ... Petitioner

Vs

MIHIR CHANDRAKANT DESAI AND ORS

... Respondent

U/s 213, Sec. 241(1), Sec. 244(1) of the Companies Act, 2013

Order Delivered on 07.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Bagkar & Co (VC)

For the Respondent:

ORDER

Due to paucity of time, the matter could not be taken up. List on **18.12.2023.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/